

20

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

HYDERABAD

O.A.NO.811/93

Between:

Date of Order: 20.3.95.

V.Venkateswar Rao

...Applicant.

And

1. The Registrar,
Central Administrative Tribunal,
Hyderabad Bench,
Hyderabad.

...Respondents.

Counsel for the Applicant : Mr.K.Sudhakar Reddy

Counsel for the Respondents : Mr.N.R.Devraj,Sr.CGSC.

CORAM:

THE HON'BLE SHRI A.V.HARIDASAN : MEMBER (J)

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

contd...

To

1. The Registrar,
Central Administrative Tribunal,
Hyderabad Bench,
Hyderabad.
2. One copy to Mr. K.Sudhakar Reddy, Advocate, CAT, Hyderabad.
3. One copy to Mr. N.R. Devraj, Sr. CGSC, CAT, Hyderabad.
4. One copy to Library, CAT, Hyderabad.
5. One spare copy.

YLR

91

O.A.No.811/93

Date of Order: 20.3.95

X As per Hon'ble Shri A.V.Haridasan, Member (Judl.) X

- - -

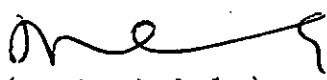
In this application filed under Section 19 of the Administrative Tribunals Act the applicant who is working as Junior Library Attendant praying for the following relief:-

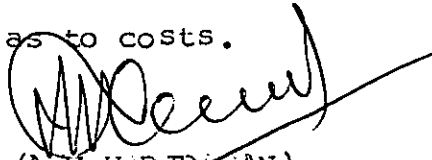
" To direct the respondent herein to promote the applicant herein to the post of "Senior Library Attendant" with effect from October 1992 with all consequential benefits such as seniority, Arrears of salary etc".

2. Despite the fact that the OA has been listed on so many occasions for reply and for hearing the respondents have not cared to file a reply. However, today when the matter came up again Shri N.K.Devraj, learned standing counsel for the respondent under instructions from the respondent states that the post of Senior Library Attendant has not yet been filled and that as and when the vacancy is likely to be filled the case of the applicant will be considered in accordance with the recruitment rules and his eligibility.

3. In view of the above submission by the learned standing counsel for the respondents, the counsel for the applicant also states that the application may be disposed of with appropriate directions.

4. In the light of what is stated above the application is disposed of with a direction that the post of Senior Library Attendant in the Hyderabad Bench of C.A.T. shall not be filled without considering the applicant also in accordance with the rules. No order as to costs.

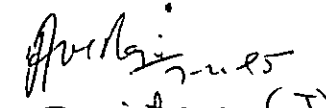

(R. RANGARAJAN)
Member (Admn.)


(A.V. HARIDASAN)
Member (Judl.)

Dated: 20th March, 1995

(Dictated in Open Court)

sd


Deputy Registrar (J)
Contd.

Typing

TYPED BY
CHECKED BY

COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE SHRI A.V.HARIDASAN: MEMBER (C)

AND

R. Rangarajan

THE HON'BLE SHRI ~~A.S.GORTHY~~: MEMBER (C)

DATED 20.3.95

ORDER/JUDGMENT

M.A.NO/R.P.NO./C.P.NO.

in

O.A.NO. 811/93

~~Admitted and Interim directions issued.~~

~~Allowed.~~

~~Disposed of with directions~~

~~Dismissed.~~

~~Dismissed as withdrawn~~

~~Dismissed for default~~

~~Rejected/Ordered.~~

~~No order as to costs.~~

YLKR

Central Administrative Tribunal
DESPATCH
18 APR 1995
G. B. J.
HYDERABAD BENCH